IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy .... Applicant/petitioner
v.
Granite Gate Properties Pvt. Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.01.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:
For the petitioner: -
For the Respondent(s): Mr. Rajnish Sinha, Mr. Nikhil Jain & Ms. Shreya Kohli, Advs.

ORDER

Arguments heard. Order reserved.

List for pronouncement on 10.01.2019.

-Sd-
(M.M.KUMAR)
PRESIDENT

-Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

03.01.2019
Ritu Sharma